

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1	196 / 17	Madhya Pradesh Power Management Co. Ltd. Vs. Central Electricity Regulatory Commission & Anr.	1607 of 2017 dated 15/5/2017	16/6/2017		26/07/2017 21/08/2017 (as requested by counsel)
2	IA 473/17 & IA 474/17 in DFR No. 1584/17 (IA 473/17- for Leave to file the appeal & IA 474/17- for Condonation of delay)	Damodar Valley Power Consumers Association Vs. West Bengal Electricity Regulatory Commission & Anr.	1584 of 2017 dated 12/05/2017	21/6/2017		26/07/2017
3.	197/17 & IA 500/17 & IA 501/17 (IA 500/17 – for exemption from filing certified copy of impugned order and IA 501/17 – for stay)	Jodhpur Vidyut Vitran Nigam Limited Vs. Tirupati Fibers & Industries Ltd. & Ors.	1755 of 2017 dated 25/5/2017	29/6/2017		26/07/2017
4	198/17 & IA 502/17 (IA 502/17 – for exemption from filing certified copy of impugned order)	Association of DVC HT Consumers of Jharkhand Vs. Jharkhand State Electricity Regulatory Commission & Anr.	1873 of 2017 dated 2/6/2017	29/6/2017		26/07/2017
5	199/17 & IA No. 503/17 (IA 503/17 – for exemption from filing certified copy of impugned order)	Andhra Pradesh Spinning Mills Association Vs. Andhra Pradesh Electricity Regulatory Commission & Ors.	1848 of 2017 dated 1/6/2017	29/6/2017		27/07/2017
6	IA No. 509/17 in DFR No. 1935/17 (IA 509/17 – for condonation of delay)	Assam Power Distribution Company Ltd. Vs. ONGC Tripura Power Company Limited & Ors.	1935 of 2017 dated 16/6/2017	30/6/2017		27/07/2017

By Order
Sd/-
Dy. Registrar

Dated: -04/07/2017